

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT – II)**

**Item No. 224**

**Company Petition/101/2023**

**IN THE MATTER OF:**

**Puja Khaneja**

... **Applicant/Petitioner**

**Versus**

**Citi Collections India Pvt. Ltd.**

... **Respondent**

**Under Section: 241 (1) & 242 (4)**

**Order delivered on 04.07.2023**

**CORAM:**

**SH. ASHOK KUMAR BHARDWAJ**  
**HON'BLE MEMBER (J)**

**SH. L. N. GUPTA**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Satyajit Sarma, Adv. Reaa Mehta

**For the Respondent** : Adv. Shagun Bhargava for Respondent No. 2

**ORDER**

Due to paucity of time, the matter is re-notified to 11.08.2023.

**Sd/-**  
**COURT OFFICER**